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Title: Introduction of the undisclosed Foreign Income and Assets (Imposition of Tax) Bill, 2015.

HON. SPEAKER: You will get sufficient time after the introduction of this Bill.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY):
I beg to move for leave to introduce a Bill to make provisions for undisclosed foreign income and assets, the procedure for dealing with such income and assets and to provide for imposition of tax on any undisclosed foreign income and asset held outside India and for matters connected therewith or incidental thereto.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to make provisions for undisclosed foreign income and assets, the procedure for dealing with such income and assets and to provide for imposition of tax on any undisclosed foreign income and asset held outside India and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI ARUN JAITLEY: I introduce the Bill.

15.01 hrs